

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**32. IA 5770/2023 In C.P. (IB)/515(MB)2020**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Raghunath Bhandari Resolution  
Professional  
IN THE MATTER OF  
Esoteric Trading Pvt. Ltd.  
V/s  
Greenleaf Commerce Pvt Ltd.**

**Section: Application under any other provisions- IBC U/s 7 of (IBC)**

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**ORDER**

**IA.No.5770/2023**: - Mr. Raghunath Bhandari, RP present in person through VC. Due to paucity of time the matter could not be taken up. List this matter on **01.03.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**